GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:2416
ANSWERED ON:25.07.2014
TRAUMA CARE
Chaudhary Shri P.P.;Choudhary Shri Birendra Kumar

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has developed trauma care facilities in certain hospitals/medical colleges on the National Highways for providing immediate medical assistance to those injured in road accidents on highways;
- (b) if so, the details of the hospitalsfunded indicating the funds allocated and criteria adopted for the purpose during the 11the Five Year Plan, location and State/UT-wise;
- (c) whether the Government proposesto develop trauma care facilities in more number of hospitals/medical colleges duringthe 12th Five Year Plan:
- (d) if so, the details thereof along withthe hospitals/medical colleges identified andthe funds earmarked/allocated for thepurpose, location and State/UT-wise; and
- (e) the steps being taken by the Government to ensure proper functioning of these Trauma Care Centres?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN)

(a) & (b): Yes. During the 11th Five Year Plan, 140 Government Hospitals/Medical colleges situated along the Golden Quadrilateral, North-South and East-West Corridors of the National Highways were identified to develop trauma care facilities with a view to provide immediate treatment for accident victim. Of these facilities, 22 were to be established in tertiary hospitals through their own funding or through funding under PradhanMantriSwasthyaSurakshaYojana (PMSSY),while 118 were to be funded by MoHFW on 100% Grant-in-Aid basis under this scheme.

The criteria for selection was the location of the hospitals along the Golden Quadrilateral, North-South and East-West Corridors of the National Highways as well as bed strength for setting up different level of Trauma Care Facilities.

The distance norms for setting up of different level of Trauma Centers are as follows:

LEVEL DISTANCE

Level-III At the distance of $100-150~{\rm Kms}$ Level-II At the distance of $300-400~{\rm Kms}$ Level-I At the distance of $600-700~{\rm kms}$

Details of the Hospitals funded, indicating funds allotted & location - (State / UT wise), during the 11th Plan are given in Annexure.

(c) & (d): Under the 12th Plan, 85 new Trauma Care Facilities are to be established in government hospitals in or around National and State Highways, preferably in accident prone areas on those highways and states not covered earlier during 11th Plan at an estimated cost of Rs.900.00 crore approximately. The funding for the new trauma care facilities identified during the 12th Plan would be shared between the Centre and the States in the ratio of 70:30 while for the north-east and hill states of Uttarakhand, Himachal Pradesh and Jammu &Kashmir, it would be in the ratio of 90:10.

The criteria for selection of these hospitals/institutions is that the Institutions will be located on National Highways (other than Golden Quadrilateral and North-South, East-West Corridors) i.e. (i) Highways connecting two major cities (ii) connecting two capital cities (iii) capital connecting airports/seaports (iv) Capital connecting major Industrial township.

(e): Nodal Officers have been designated both in the Dte.GHS / Ministry of Health & Family Welfare and respective States for monitoring the Programme.

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